

From,

Registrar General,
High Court of Uttarakhand,
Nainital.

To,

1. All the District Judges, Subordinate to High Court of Uttarakhand.
2. Principal Judge/ Judges, Family Courts, Subordinate to High Court of Uttarakhand.
3. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
4. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Haridwar Road, Dehradun.
6. Chairman, State Transport Appellate Tribunal, House of Doctor Poonam Gambhir, Vaidik Kaya Ayurvedic Centre, Ist Floor, House No.85/1, Laxmi Road, (Near Favvara Chauk), Dehradun.
7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
8. Legal Advisor to Hon'ble the Governor, Raj Bhawan, Dehradun.
9. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
10. Registrar, State Consumer Disputes Redressal Commission, H.N. 23/16, Circular Road, Dalanwala, Dehradun.
11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
12. Presiding Officer, Labour Courts, Dehradun, Haridwar and Kashipur, District Udham Singh Nagar.
13. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, District Nainital.
15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
16. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
17. Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
18. Legal Advisor to Uttarakhand Public Service Commission, Haridwar.
19. Deputy Director (Law), Competition Commission of India, 9th Floor, Office Block-1, Kidwai Nagar (East), New Delhi-110023.
20. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.

C.L. No. 01/UHC/Admin.A/2022

Dated: May 21, 2022.

Sub: Partial Modification in Nomination of Administrative Judge(s).

Sir/Madam,

With reference to earlier C.L. No. 13/UHC/Admin.A/2013 Dated: October 11, 2021, on the subject noted above, I am directed to inform that Hon'ble the Acting Chief Justice is pleased to nominate the following Hon'ble Judges as the Administrative Judge In-charge of the District, shown against their name, in addition to their earlier nominated districts, with effect from May 20, 2022.

- | | | |
|---|---|----------------------|
| 1. Hon'ble Mr. Justice Manoj Kumar Tiwari | : | District Nainital. |
| 2. Hon'ble Mr. Justice Alok Kumar Verma | : | District Rudraprayag |

You are therefore, informed accordingly.

Yours sincerely,

Sd/-

(Vivek Bharti Sharma)

No. 2494/I-d-2/Admin.A/2005

Dated: May 21, 2022.

Copy forwarded for information to:

1. P.P.S. of the Court.
2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
3. P.S. to Registrar General.
4. All the Registrars of the Court.
5. Joint Registrars/Deputy Registrars/Assistant Registrars/Librarian/Section Officers of the Court.
6. Assistant Registrar (I.T.) of the Court with request to upload it on the Official website of High Court of Uttarakhand.
7. Guard File.

Registrar General